

Discrimination in the scheme Udaan

1614. SHRI TARUN VIJAY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the outcome of efforts made under the scheme Udaan, to engage youth of J&K in meaningful patriotic activities;

(b) what has been their number in participation of Hindus and the Buddhists in such activities/schemes vis-a-vis Muslim youth;

(c) whether Government is aware of the complaints from Jammu and Ladakh regarding the communal bias in recruitment and welfare schemes being implemented in the State and discrimination with Jammu and Ladakh valley; and

(d) what are the details of revenue generated and the number of tourists attracted and the budgetary allocation for development work in Jammu, Ladakh and Kashmir valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) Corporates have shown positive response to the scheme to impart employment oriented training to the youth of Jammu & Kashmir.

(b) The selection the candidate is done by the corporate as per their requirements based on merit covering the whole of Jammu & Kashmir State.

(c) No, Sir.

(d) This comes under purview of Government of Jammu & Kashmir. However, the Government of India constituted Special Task Forces for Jammu and Ladakh regions to examine their development needs. An amount of Rs. 150 crore for Jammu region and Rs. 100 crore for Ladakh has been sanctioned as special plan assistance during 2011-12.

Setting up of special investigation wing with cyber knowledge

1615. SHRI A.A. JINNAH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether many police stations in the country does not have a special team of investigators with latest know-how of information technology;

(b) if so, whether Government has contemplated any plan to set up special investigation wing with cyber knowledge to prevent increasing number of cyber crimes and net hackings; and